

[Shrimati Chandrasekhar]

(ii) a copy each of the following Rules under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (a) The Indian Police Service (Probation) (Second Amendment) Rules, 1962 published in Notification No G.S.R. 1729 dated the 22nd December, 1962.

[Placed in Library, see No. LT-699/63].

- (b) The All India Services (Conduct) Amendment Rules, 1962 published in Notification No. G.S.R. 1730 dated the 22nd December, 1962.

[Placed in Library, see No. LT-700/63].

ANNUAL REPORTS OF MAZAGON DOCK LIMITED AND GARDEN REACH WORKSHOPS LIMITED

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956:

- i) Annual Report of the Mazagon Dock Limited, Bombay, for the year ended 31st March, 1962 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, see No. LT-701/63].

- (ii) Annual Report of the Garden Reach Workshops Limited, Calcutta, for the year ended 31st March, 1962 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, see No. LT-702/63].

NOTIFICATION UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

Shri Hajarnavis: I beg to lay on the Table a copy of the Mineral Concession (Fifth Amendment) Rules, 1962 published in Notification No. G.S.R. 1707 dated the 15th December, 1962, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, see No. LT-703/63].

12.16 hrs.

ESTIMATES COMMITTEE

SIXTH AND SEVENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:—

- (i) Sixth Report relating to action taken by Government on the recommendations contained in the Hundred and Nineteenth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Works, Housing and Rehabilitation—Ashoka Hotels Limited, New Delhi.

- (ii) Seventh Report relating to action taken by Government on the recommendations contained in the Hundred and twenty-sixth and Hundred and twenty-seventh Reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Food and Agriculture—Department of Food and Directorate of Sugar and Vanaspati and National Sugar Institute, Kanpur.